

banks to small scale units on payment of a nominal premium.

(6) Supply of Raw Material—Small scale units are assisted in their requirements of imported as well as scarce indigenous raw materials. Where it is not possible for small industrialists to purchase certain types of scarce raw materials in large quantities, the State Small Industries Corporation obtain them in bulk and supply to individual entrepreneurs.

(7) Export Promotion Assistance—Small Industries Development Organisation renders various services to exporting small units for manufacture of export-worthy products in respect of product designing, product quality, packaging and allied services. This Organisation also conducts export training courses and renders consultancy services in the field of exports for the benefit of small scale units.

(8) Provision of industrial plots/sheds—Industrial Estates with pre-built factory sheds/developed plots have been set up in different parts of the country for coordinated, intensified and integrated development of small scale industries. The Industrial Estates provide at one place, all the requisite facilities necessary for starting small scale industries viz. water, electricity, transport, banks, post offices, canteens etc. and hence help the small industrialists save their time and resources.

(9) Modernisation of small units—The programme of modernisation has been launched to help the small scale units and to keep them abreast with the latest information on production processes, product designs, technological development and training facilities through provision of effective technical consultancy services and other forms of assistance. For the purpose of modernisation, certain industries have been selected.

(10) Fiscal Concessions—Small scale units

are provided number of fiscal concessions in matters of excise, income-tax etc.

हिमाचल प्रदेश में विस्फोटक छड़ों
(एक्सप्लोसिव बार) की चोरी

*339. श्री जगपाल सिंह :
श्री मोहन लाल पटेल :

क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार को हिमाचल प्रदेश में चम्बा जिले के दो गोदामों से विस्फोटक छड़ों (एक्सप्लोसिव बार) की चोरी होने की जानकारी है ;

(ख) यदि हां, तो इस चोरी में किन किन व्यक्तियों का हाथ है और चोरी गये विस्फोटकों का पता लगाने के लिए क्या कार्यवाही की गई और क्या इस बीच चोरी गई किसी छड़ को बरामद किया गया है ;

(ग) चोरी गये सामान का पूर्ण ब्यौरा क्या है ; और

(घ) अपराधियों के विरुद्ध क्या कार्यवाही की गई है ?

गृह मंत्रालय में राज्य मंत्री (श्री निहार रंजन लास्कर) (क) : जी हां, श्रीमान। हिमाचल प्रदेश के चम्बा जिले में बैरा सूयल पन-बिजली परियोजना से जून, 1983 के महीने में विस्फोटकों की चोरी के दो मामले सूचित किए गए हैं।

(ख) से (घ) हिमाचल प्रदेश सरकार से प्राप्त सूचना के अनुसार पहले मामले में परियोजना प्राधिकारियों ने 13 जून, 1983 को एक प्र० सू० रि० दर्ज करवाई थी जिसमें आरोप लगाया गया था कि 10 तथा 11 जून 1983

के बीच की रात को मैगजीन की खिड़की तोड़कर भंजराहू में परियोजना मैगजीन से 375 किलोग्राम जिलेटिन और 3028 डिटोनेटर चोरी हुए पाये गये थे। तीस्सा थाने में भा० दं० सं० की धारा 457/380 के अधीन एक मामला दर्ज किया गया है।

दूसरे मामले में परियोजना प्राधिकारियों ने 23 जून, 1983 को एक प्रा० सू० रिपोर्ट दर्ज करवाई थी जिसमें आरोप लगाया गया था कि 22-23 जून, 1983 के बीच की रात को मैगजीन की खिड़की तोड़कर सुरंगनी में परियोजना मैगजीन से 2957 डिटोनेटर चुराए गए थे। थाना किहार में भा० दं० सं० की धारा 457/380 के अधीन मामला दर्ज किया गया है।

दोनों मामलों में जांच की जा रही है।

Cost of production of atomic energy

*340. SHRI NIREN GHOSH : Will the PRIME MINISTER be pleased to state :

(a) the per megawatt cost of production of atomic energy ;

(b) whether it is different in different atomic power plants ;

(c) if so, the figures thereof ;

(d) whether atomic power is cheaper as compared to thermal power ; and

(e) if not, the reasons for building atomic power plants ?

THE PRIME MINISTER (SHRIMATI INDIRA GANDHI) : (a) to (c). The rate of sale of power from Tarapur Atomic Power Station and Rajasthan Atomic Power Station is currently 23.23p/KWh and 31.34p/KWh respectively.

(d) and (e). Nuclear power is competitive vis-a-vis coal based thermal power at distances of 800 km and more from the pithead.

Special Central Assistance to States under Tribal Sub-Plan

*341. SHRI GIRIDHAR GOMANGO : Will the Minister of HOME AFFAIRS be pleased to lay a statement showing :

(a) the reasons for giving the Special Central Assistance to the States under Tribal Sub-Plan instead of giving the matching grants ; and

(b) how far the new financial arrangement has been able to develop the tribal areas and the tribals ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR) : (a) The main source of funding for the Tribal sub-Plan is the flow from the State Plan. The Special Central Assistance is meant as an additive or a 'gap filler'. Because of this very nature of Special Central Assistance, it cannot be on a matching basis.

(b) The new strategy of tribal sub-Plan has succeeded in focussing developmental effort in the Tribal sub-Plan areas.

Sintering Plant for IISCO

*342. SHRI H.N. NANJE GOWDA : Will the Minister of STEEL AND MINES be pleased to state :

(a) whether Heavy Engineering Corporation, Ranchi is having negotiations with M/s. Lurgi of West Germany for their collaboration in establishing a Sintering Plant for the IISCO of the SAIL ;

(b) if so, at what stage the negotiations are ;

(c) how much foreign exchange is expected to be involved in the venture ;

(d) which other foreign concerns have offered for collaboration in this project ; and

(e) whether it is also a fact that M/s. UZINE EXPORT-IMPORT of Romania